

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No.237/2000

Wednesday this the 27th day of March, 2002.

CORAM

HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER

P.C.Chandran
High Selection Grade II
R.M.S.Office
Shornur

...Applicant

(By advocate Mr.M.Girijavallabhan)

Versus

1. Union of India represented by its
Secretary, Ministry of Urban Affairs &
Employment (Housing III Section)
New Delhi.
2. The Chief Post Master General
Thiruvananthapuram.
3. The Superintendent
R.M.S. "CT" Division
Kozhikode - 673 032.

...Respondents

(By advocate Mr.A.Sathianathan, ACGSC)

The application having been taken up on 27th March, 2002,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

None for the applicant even on the second call. None was
present on earlier occasions too. The Original Application is
dismissed for default and non-prosecution. No costs.

Dated 27th March, 2002.


K.V.SACHIDANANDAN
JUDICIAL MEMBER

aa.


G.RAMAKRISHNAN
ADMINISTRATIVE MEMBER